

Per Tribunal:

Date 14/10/93

Applicant in person / by Shri G. K. Masand
Advocate / Respondent by Shri S. C. Dhawan
Counsel.

The matter adjourned to 21/10/93
for P.H.

Heinwall
Dy. Registrar 24/10/93

Dated: 21-10-93.

Shri G. K. Masand for the
applicant, Shri S. C. Dhawan for
the respondents.

Shri Masand states that
he has considered the matter and
taken instructions from the
applicant who is present in
the Court and he does not
wish to press this application.

The application is disposed
of for want of prosecution.

(M-S. DESHPANDE)
V/C.

21-10-93
Order/Judgement despatched
to Applicant/Respondent (s)
on 19-11-93